

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE

Present:- Smt. P.Ragini, District Judge

Sub:- Estt - District Court, Kozhikode - Sri.Vipin Das.P.K Office Attendant , Special Court (NDPS Act Cases) / Addl.Dist & Sessions Court, Vatakara - Representation to relieve from the post of Office Attendant to take up new employment as Clerk in GVHSS & THS,Vatakara in General Education (VHSC Wing) Department of Kozhikode District. - Permitted to relieve - Orders Issued.

Read:- 1. Representation Dated 03.08.2021 put in by Sri.Vipin Das P K Office Attendant , Special Court(NDPS Act Cases)/Addl.Dist & Sessions Court,Vatakara.
2. Advice Memo No DV(4) 02/2019-(3) dated 16-07-2021 of the District Officer, KPSC, District Office, Kozhikode.
3. Appointment Order No.E2/4871/2021 dated 27-07-2021 of the Senior Administrative Officer,O/o Director of General Education,Thiruvananthapuram.
4.OM No C2-19114/2013 dated07-06-2021 of the Hon'ble High Court Of Kerala

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ORDER NO. A1-6637/2021

KOZHIKODE, DATED: 03.08.2021

Sri.Vipin Das.P.K , Office Attendant , Special Court (NDPS Act Cases)/ Addl.Dist & Sessions Court, Vatakara has submitted a representation requesting to relieve him from the post of Office Attendant to take up new employment as Clerk in GVHSS & THS,Vatakara in General Education (VHSC Wing) Department of Kozhikode District.

The incumbent has filed a declaration to the effect that no liabilities to the Government or Co-Operative institutions are outstanding against him and no disciplinary proceedings or vigilance enquiry pending against him and also filed an undertaking to the effect that he will not claim any lien or right in this department after his relief from the post of Office Attendant .

The Special Judge (NDPS Act Cases) / Addl.Dist & Sessions Court,Vatakara is reported that he has no any liabilities to Government and other Co-Operative institutions and no disciplinary proceedings or vigilance enquiry is pending against the incumbent. In the above circumstances, the Special Judge (NDPS Act Cases)/Addl.Dist & Sessions Court ,Vatakara is permitted to relieve Sri.Vipin Das.P.K , Office Attendant of that Court so as to enable him to take up new employment as Clerk GVHSS & THS,Vatakara in General Education (VHSC Wing) Department of Kozhikode District. It is further directed to comply with the direction contained in OM No C2-3169/2014 dated 11-07-2014 of the Hon'ble High Court of Keraregarding the advance increment and report compliance to this office

Sd/-

DISTRICT JUDGE

To

1. The Special Judge (NDPS Act Cases)/Addl. Dist & Sessions Judge, Vatakara .
2. The Senior Administrative Officer, O/o Director of General Education, Thiruvananthapuram.
3. The Principal, GVHSS & THS, Vatakara .
4. Sri. Vipin Das. P.K , Office Attendant (Through the The Special Judge (NDPS Act Cases)/Addl. Dist & Sessions Judge, Vatakara)

Copy to

1. The Senior Superintendent, District Court, Kozhikode.
2. The Secretary, KCJSO, District Committee, Kozhikode
3. The Secretary, KDJECCS Ltd, Kozhikode
4. File.
5. Proceedings File

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